

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 271/GT/2012
272/GT/2012
273/GT/2012

Date: 13.2.2013

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: **Petition No. 271, 272 & 273/GT/2012**: Approval of tariff for Maithon Hydel Station (2x20=40 MW + 1x23.2 MW), Panchet Hydel Station (2x40=80 MW) and Tilaya Hydel Station (2x2 MW) for the period 1.4.2009 to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **25.2.2013**:

(i) Maithon Hydel Station

- (a) The specific regulations under which the actual capital expenditure for the period 2009-11 has been claimed, along with justification for the same, to be mentioned;
- (b) Certified copy of O&M data (for the period 2003-08 as furnished in the CERC format) by the Auditor.

(ii) Panchet Hydel Station

- (a) The specific regulations under which the actual capital expenditure for the period 2009-10 has been claimed, along with justification for the same, to be mentioned;
- (b) Details of the works/assets for which an amount of ₹38.67 lakh and ₹36.11 lakh has been paid to M/s V. A Tech Hydro India Pvt. Ltd. during the year 2009-10;
- (c) Certified copy of O&M data (for the period 2003-08 as furnished in the CERC format) by the Auditor;

- (d) Relevant documents indicating the directions of appropriate authority for incurring the expenditure of around ₹2.5 crore per year towards CISF deployment of the station.
- (iii) Tilaya Hydel Station
- (a) Certification of O&M data (for the period 2003-08 as furnished in the CERC format) by the Auditor.
- (iv) General- Cumulative depreciation recovered till 31.3.2009 for the "other Offices (separate detail for each office).

Yours faithfully,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)